

(d) if so, whether this is a contributory factor for issuance of 'fake cards'; and

(e) the steps taken to avoid recurrence?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI RAJEEV SHUKLA): (a) to (e) No card is issued under Aadhaar Scheme. Aadhaar is a Unique Identification Number linked to a person's demographic and biometric information. This number is communicated to the resident through a letter. In keeping with Unique Identification Authority of India (UIDAI)'s commitment to achieve zero failure to enroll, the enrolment client application has the provision to enroll persons with biometric exceptions. It came to the notice of UIDAI that this provision was misused by some operators to enroll residents under the category who are not falling in the category of biometric exceptions. A scrutiny of all biometric exception enrollments was done and this has led to the cancellation of aadhaar numbers of residents. Action taken also includes blacklisting of operators and supervisors and filing police complaints. UIDAI now does a demographic de duplication of all resident enrolment packets. All enrolments reported as 100% biometric exception are also reviewed manually before processing for Aadhaar number generation.

Degradation of tribals in the country

2699. DR. T.N. SEEMA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether Government admits that the race for rapid industrialization along with the influence of economically advanced and politically powerful groups is leading to disappearance, enslavement and degradation of tribals in the country;

(b) if so, the details thereof; and

(c) the steps taken by Government along with an action plan to address the aforesaid issue at the earliest?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRIMATI RANEE NARAH): (a) No such instance has come to notice of this Ministry.

(b) and (c) Does not arise.